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title: Introduction of the Indian Medical Council (Amendment) Bill, 2016.

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRI JAGAT PRAKASH NADDA): Madam, I beg to move for leave to introduce a Bill further to amend the Indian Medical Council Act, 1956.

HON. SPEAKER: The question is:

"That leave be granted to introduce a Bill further to amend the Indian Medical Council Act, 1956. "

*The motion was adopted*

SHRI JAGAT PRAKASH NADDA: Madam, I introduce the Bill.